

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 61 OF 2007

SASI ENTERPRISES

Appellant (s)

VERSUS

ASSISTANT COMMISSIONER OF INCOME TAX

Respondent(s)

(With appln(s) for extension of time)

Date: 09/04/2014 This Appeal was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE N.V. RAMANA

For Appellant(s) Mr. V. Giri, Sr. Adv. (Mentioned by)
Mr. Pranab Kumar Mullick, AOR

For Respondent(s) Mr. Sidharth Luthra, ASG
Mr. B.V. Balaram Das, AOR

UPON being mentioned Court made the following
O R D E R

List the criminal miscellaneous petition extension of time on Friday (11.04.2014) before appropriate Bench. for the

(Chetan Kumar)
Court Master

(Savita Sainani)
Assistant Registrar